

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-3
IB-1906(ND)/2019

IN THE MATTER OF:

M/s. Tech India Engineers pvt. Ltd.

....Applicant

Vs.

M/s. Trihmpk Realty Pvt. Ltd.

....Respondent

SECTION

Under Section 9 of the IBC, 2016

Order delivered on 19.08.2019

CORAM:

**MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. K.K. Tiwari Advocate.

For the Respondent :

ORDER

Notice to be issued to the Corporate debtor vide all modes including through the process of the Bench. Corporate Debtor be also served dasti through its Directors, returnable on 13.09.2019. Affidavit of service be filed. List on 13.09.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(INA MALHOTRA)
MEMBER (J)

SLM